HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 7th March, 2018.

Declaration Of Assets By Ministers

*2279. SH. KARAN SINGH DALAL, M.L.A.: Will the Chief Minister be pleased to state:-

- a) whether the members of council of ministers in the state have made a declaration in respect of their assets and liabilities as well as of their family members as per the provision of the law from the year 2014 till to date;
- b) if so, the details of the assets and liabilities of the ministers and their family members mentioned at 'a' above togetherwith the names of ministers who have not submitted the details of their assets and liabilities, so far; and
- c) the date of submission of such information said at 'a & b' above by each of the ministers?

Chandigarh: The 27th February, 2018 R.K. NANDAL, Secretary, Haryana Vidhan Sabha